

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00537/2018

Jabalpur, this Thursday, the 20th day of September, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Upendra Gupta, S/o Late Shri Ramesh Chandra Gupta, aged about 32 years, Income Tax Officer (Under Suspension), O/o Principal Commissioner of Income Tax, Gwalior, R/o House No.2, Income Tax Officer Colony, City Centre Gwalior.

-Applicant

(By Advocate – Shri Harsh Gupta)

V e r s u s

1. Union of India through its Secretary, Ministry of Finance (Revenue of Department), New Delhi 110001.
2. The Chief Commission of Income Tax, Aayakar Bhawan (Main) Opp. White Church Indore – 452001.
3. The Principal Commissioner of Income Tax, Aayakar Bhawan, City Centre, Gwalior (MP) – 474001.
4. The Deputy Commissioner of Income Tax (HQ) Aayakar Bhawan, City Centre, Gwalior, (M.P.) – 474001.

-Respondents

(By Advocate – Shri Akhil Sinha)

O R D E R (O R A L)

By Navin Tandon, AM.

MA No.200/01056/2018 has been filed by the applicant seeking permission to withdraw this Original Application.

2. Learned counsel for the respondents has no objection to it.
3. Accordingly, MA is allowed and the O.A is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member